

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

Jaipur, this the 28th day of July, 2010

CONTEMPT PETITION NO. 59/2009
IN
ORIGINAL APPLICATION NO. 225/2009

CORAM

HON'BLE MR. M.L. CHAUHAN, JUDICIAL MEMBER
HON'BLE MR. K.S. SUGATHAN, ADMINISTRATIVE MEMBER

1. Chhagan R. Son of Shri Roopa aged about 45 years, working as Sr. Khalasi under Permanent Way Inspector (Construction), North Western Railway, Udaipur (Rajasthan), resident of Temporary Shed Near Mal Godam, Udaipur.
2. Smt. Sattu R. wife of Shri Chhagan R., aged about 40 years, working as Sr. Khalasi under Permanent Way Inspector (Construction), North Western Railway Udaipur (Rajasthan), resident of Temporary Shed Near Mal Godam, Udaipur (Rajasthan).

.....Applicants.

(By Advocate : Mr. Nand Kishore)

VERSUS

1. Shri Santokh Singh, Chief Administration officer (Construction), North Western Railway, Hasanpura Road, Jaipur.
2. Shri R.C. Chattaree, Dy. Chief Engineer (Construction), North Western Railway, Ajmer.

.....Respondent

(By Advocate: Ms. Sonal Singh proxy to Mr. Alok Garg)

ORDER (ORAL)

The present Contempt Petition has been filed against the alleged violation of the order dated 26.05.2009.

2. Notice of this Contempt Petition was given to the respondents.

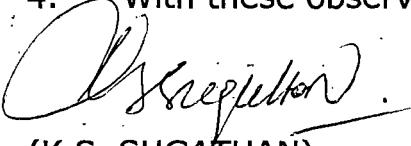
The respondents have filed their reply. In the reply, the respondents have specifically stated that the direction given by this Tribunal has since been complied with and the representation of the applicants was

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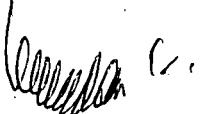
decided on 09.06.2009 and pursuant to the rejection of such representation, the applicants have also been relieved vide order dated 08.12.2009.

3. In view of the stand taken by the respondents in the reply, the present Contempt Petition does not survives, which is accordingly disposed of. Notices issued to the respondents are hereby discharged. Needless to add that in case the applicants wants to challenge the validity of the order dated 09.06.2009, it will be open for them to file substantive OA.

4. With these observations, the Contempt Petition is disposed of.



(K.S. SUGATHAN)
MEMBER (A)



(M.L. CHAUHAN)
MEMBER (J)

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